

Central Funds for Brahmaputra Board

6791. SHRI UDDHAB BARMAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of funds provided by the Union Government to the Brahmaputra Board during last three years, year-wise; and

(b) the details of projects cleared by the Brahmaputra Board and sanctioned by the Union Government in the North-eastern region during last three years?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The grants-in-aid released to the Brahmaputra Board during the last three years are as follows:-

(i)	1988-89	Rs.500 lakhs
(ii)	1989-90	Rs. 665 lakhs
(iii)	1990-91	Rs. 482 lakhs

(b) The following are the schemes cleared by Brahmaputra Board and sanctioned by the Union Government:-

- (i) Narrang Drainage Improvement Scheme, (Cost Rs. 490 lakhs)
- (ii) North -Eastern Hydraulic and Allied Research Institute, (Cost Rs. 470 lakhs)

[*Translation*]

News-Item Captioned "Delhi Police Ke Jawanon Mein Asantosh Panap Raha Hai"

6792. SHRI SHIV SHARAN VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Delhi Police Ke Jawanon Mein Asantosh Panap Raha Hai" appearing in Navbharat Times dated August 1, 1991; and

(b) if so, the reaction of the Government thereto and the steps taken or proposed to be taken in the regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) A news-item captioned "Delhi Police Ke Jawanon Mein Asantosh Panap Raha Hai" appeared in Navbharat Times dated August 1, 1991. The news-item referred to certain demands of the Delhi Police Karamchari Kalyan Parishad, mainly relating to provision of residential accommodation, grant of weekly rest, avoiding long hours of duty, restricting deployment of constables as orderlies, etc.

(b) The Government have taken certain steps for increasing residential accommodation, weekly rest is being provided and orderlies are being appointed as per the fixed norms.

Agreement Between Management and Employees' Federation on N.P.C.C.

6793. SHRI. BHOGENDRA JHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any agreement was reached between the Management and the Employees' Federation of the National Projects Construction Corporation Limited on March 22, 1991; and

(b) if so, the details thereof and the time by which it is likely to be implemented?